

**Central Administrative Tribunal
Madras Bench**

CP 310/00075/2018 in OA 310/01939/2014

Dated Monday the 19th day of November Two Thousand Eighteen

P R E S E N T

**Hon'ble Mr. R.Ramanujam, Member(A)
&
Hon'ble Mr. P. Madhavan, Member(J)**

N. Selvaraju
No. 40-A, South Street
Thirumaignanam Village
A. Kiliyanur-Post
Kollumangudi Via – 609 403. .. Applicant

By Advocate **M/s. R. Malaichamy**

Vs.

1. Shri. A.N. Nanda
The Secretary
Ministry of Communications and I.T.
Department of Posts
Dak Bhavan
Sansad Marg
New Delhi – 110 001.
2. Shri. Sampath
The Chief Postmaster General
Tamil Nadu Circle
Anna Salai
Chennai – 600 002.
3. Shri. J.T. Venkateswarlu (Addl. Charge)
The Postmaster General
Central Region (TN)
Tiruchirappalli – 620 001.

4. Shri. L. Duraisamy
The Superintendent of Post Offices
Kumbakonam Division
Kumbakonam – 612 001.

5. Shri. N. Karthikeyan
Inspector of Posts
Kuttalam Sub Division
Kuttalam – 609 801. .. Respondents

By Advocate **Mr. K. Rajendran**

ORAL ORDER

Pronounced by Hon'ble Mr. R. Ramanujam, Member(A)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 31.03.2017 in OA 1939/2014.

2. When the matter is taken up for hearing, both sides would submit in unison that the order of this Tribunal had been challenged before the Hon'ble Madras High Court in WP No. 120215/2018 and, therefore, there is no wilful disobedience of the order of this Tribunal.

3. Keeping in view the above submissions, CP is closed. Notices discharged.

(P. Madhavan)
Member (J)

19.11.2018

(R. Ramanujam)
Member(A)

AS